

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 397/04

Dated Wednesday this the 2nd day of June, 2004.

C O R A M

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN  
HON'BLE MR.H.P.DAS, ADMINISTRATIVE MEMBER

P.K.Sadanandan  
S/o Late P.Narayanan Nambiar  
'Sruthilaya', Cheleri P.O.  
Kannadiparamba (via)  
Kannur TBOP PA  
Kannur Civil Station P.O.  
Kannur District.

Applicant

(By advocate Mr.M.Sasindran)

Versus

1. The Superintendent of Post Offices  
Kannur Division  
Kannur.
2. The Post Master General  
Northern Region  
Calicut.
3. The Director Genral of Post Offices  
Dak Bhavan, New Delhi.
4. Union of India  
represented by its Secretary  
Ministry of Communication  
New Delhi.

Respondents.

(By advocate Mr.K.Kesavankutty, ACGSC)

The application having been heard on 2nd June, 2004 the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN

After making submission for some time, the learned counsel of the applicant seeks permission to withdraw the application.

2. Permission is granted and the application is dismissed as withdrawn.

Dated 2nd June, 2004.

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H.P.DAS  
ADMINISTRATIVE MEMBER

*A. V. HARIDASAN*  
VICE CHAIRMAN